



2026:AHC:41373-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 3570 of 2026

Balwan Singh

.....Petitioner(s)

Versus

State Of Up And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Piyush Tripathi
Counsel for Respondent(s)	:	G.A.

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. Heard learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. Sri Piyush Tripathi, learned counsel for the petitioner has made a statement at the Bar that he does not intend to further press this petition and seeks to withdraw it.
3. Learned AGA has no objection to the aforesaid prayer.
4. In view of the above statement, the instant writ petition is dismissed as withdrawn.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 24, 2026

KU